

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 19.12.2022 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 426/2022 & IA No. 1053 & 1054/2022	Khadyota Kishan Foundation Vs Jyothy Labs Ltd. & Anr	Mr. R Nilavazhagan	Mr. R vidhyashankar-R1 Ms. Usha Gayatri Kavi- R2

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Mr. Aditya Verma- R3
3	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 & IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Rajiv Kapur Mr. Kiran Kumar Patra	Mr. Krishna Kumar Singh
4	TA (AT) No. 190/2021 (Comp App (AT) (Ins) 916/2019)	M/s Actioncor Consultant Ltd Vs M/s Viprah Technologies Ltd.	Mr. Prantik Hazarika	Mr. K Anandh

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 418/2022 & IA No. 1025/2022	Sanchit Kumar Agarwal Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS
6	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019 & IA No.254/2022)	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy

7	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy Mr. Yashraj Singh Deora- R13
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 58/2021 (Comp App (AT) No. 149/2020 & IA No. 513,514/2021)	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 13/2022 & IA No. 124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Ms. Aiswarya James	Mr. Anil D Nair -R1 M/s SVJS Associates- R8, R10
10	Comp App (AT) (CH) (Ins) No. 95/2022 & IA No. 221 & 222/2022	R.V.Tyagarajan Vs State Bank of India	Mr. R.Parthasarathy	Mr. ML Ganesh
11	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	M/s Aiyar & Dolia	Mr. ML Ganesh
12	Comp App (AT) (CH) (Ins) No.43/2022 & IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Raman Kumar
13	Comp App (AT) (CH) (Ins) No. 129/2022 & IA No. 307, 308/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan
14	Comp App (AT) (CH) (Ins) No.270/2022 & IA No. 579,580, 835 & 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

15	Comp App (AT) (CH) (Ins) No.307/2022 & IA No. 643 644, 645 & 646/2022	Kunaparaju Sudharshan Varma Vs. Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Ms. CS Shikha Rai
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA (AT) No. 49/2021 (Comp App (AT) (Ins) No. 688/2020 & IA No. 903/2022)	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd Vs Tata Capital Financial Service Ltd & 10 Ors	Mr. Niraj Kumar	Ms. Durga Manda- R1 Mr. Kushal Bansal- R2
17	Comp App (AT) (CH) (Ins) No.200/2021	Ravindra Beleyur Vs Merchem Ltd & 3 Ors	Mr. T. Ravichandran Ms. D. Elavarasi	Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2-R4
18	Comp App (AT) (CH) No.19/2021 & IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors WITH	M/s Surana & Surana	Ms. R Vidhya Shankar- R1 & R2
19	Comp App (AT) (CH) No. 20/2021 & IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhya Shankar- R1
20	Comp App (AT) (CH) (Ins) No.156/2021 & IA No. 315, 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr	Mr. K Gaurav Kumar	Mr. J. Manivannan
21	Comp App (AT) (CH) (Ins) No. 195/2021 & IA No. 394/2021	Upender Kumar Agarwal Vs. State Bank of India	Mr. S. Rajagopalan	Mr. Vipin Warriar - R1 Mr. Amir Bavanai- R2
22	Comp App (AT) (CH) (Ins) No.196/2021 & IA No. 396, 397 & 398/2021	Mr. Srinivasa Rao Idupulapati Vs. Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2
23	Comp App (AT) (CH) (Ins) No. 326/2021 & IA No. 676/2021	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. Ravindranath- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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